

THE HIGH COURT OF ORISSA: CUTTACK
NOTICE

No. III-06/2024/16769

Date: 29.10.2024

**CANCELLATION OF ADVERTISEMENT NO. 05 DATED 31.07.2024 AND ISSUE OF FRESH
ADVERTISEMENT FOR RECRUITMENT TO THE POSTS IN THE CADRE OF DISTRICT JUDGE
THROUGH LIMITED COMPETITIVE EXAMINATION, 2024**

1. Reference is invited to Advertisement No.05 dated 31.07.2024 uploaded on 01.08.2024 in the Court's website: www.orissahighcourt.nic.in by virtue of which applications were invited from the Judicial Officers with required period of qualifying service as Civil Judge (Senior Division) for recruitment to 14 posts in the cadre of District Judge through Limited Competitive Examination.
2. Consequent upon amendment of the Odisha Superior Judicial Service and Odisha Judicial Service Rules, 2007 by Government of Odisha in Law Department vide S.R.O No. 532/2024 dated 03.10.2024 published in The Odisha Gazette, **the Advertisement No.05 dated 31.07.2024 is hereby cancelled.**
3. Recruitment to those 14 posts in the cadre of District Judge through Limited Competitive Examination **shall be undertaken afresh** as per Advertisement No.12 dated 29.10.2024 which is published separately in the Court's website **inviting applications from eligible Judicial Officers.**
4. The applications submitted in response to the earlier Advertisement No.05 dated 31.07.2024 **shall not be considered** for the current selection process. So, the eligible Judicial Officers to be considered for current selection process **are to apply afresh** against the present Advertisement No.12 dated 29.10.2024.

By order

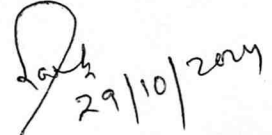
Sd/- S. K. Dash Ray

REGISTRAR, EXAMINATION

Memo No. R.E.- 15 /Date: 29.10.2024

Copy forwarded to:

- 1) The Notice Board.
- 2) Superintendent, Computer Section to upload the advertisement in the Court's website.


29/10/2024

REGISTRAR, EXAMINATION